

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.1.2020

**ORDER NO. 4 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:-

On **13.01.2020, 14.01.2020 and 15.01.2020** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber work.

On **13.01.2020 and 14.01.2020** Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial) will hear Customs, Excise and Service Tax Division Bench matters.

From **13.1.2020 to 17.1.2020** Sh. Ashok Jindal, Hon'ble Member (Judicial) will hear Single Member Bench matters.

By order,

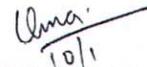


(U. S. Verma)

Asst. Registrar

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Asst. Registrar